

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1206
ANSWERED ON:13.07.2009
INSTALLATION OF DETECTION FACILITIES AT PORTS
Rao Shri Kavuri Samba Siva

Will the Minister of SHIPPING be pleased to state:

- (a) the details of banned material imported illegally including arms, rocket shells and bombs seized at the various ports during each of the last three years and the current years, State- wise and port-wise;
- (b) the action taken to check such violations;
- (c) whether the Government proposes to install state-of-the-art scanners at all ports to ensure detection of arms and radioactive substances; and
- (d) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a): The details of port-wise/state-wise and last three years and current year as under:

Years Details of all Major Ports.

2009-10 (upto June) Nil

2008-09 Nil

2007-08 Nil

2006-07 At Cochin Port Trust in Kerala an imported consignment had been declared to contain 810 cartons of chappals and furniture in one 40 feet containers seized by the customs. Out of these 810 cartons, 37 cartons were found to contain arms (49 air-pistol and 37 air-guns). The consignment was seized on 9.1.2007 and is presently lying at the customs warehouse.

(b): Not applicable as the provision related to illegal imports are dealt by Customs Department under Import Export Policy.

(c) & (d): Two scanners (one Stationary and one mobile) for scanning of containers for arms and ammunition have been installed at Jawaharlal Nehru Port Trust and are operational since June, 2005. Two scanners in each of Mumbai, Chennai, Tuticorin and Kandla Ports are proposed to be installed by Department of Revenue. This Ministry has presently no proposal for installing Radio active material detectors in Major Ports.